

effective implementation of the order?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) Yes, sir.

(b) No, sir.

(c) Does not arise.

(d) Government are monitoring the implementation of the said Order and are taking appropriate steps in this regard, including the provision of necessary assistance and support.

Bombay Suburban Electric Supply Thermal Power Station

571. SHRI G.S. BASAVARAJU :
SHRI SHANTILAL PATEL :

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that thousands of adivasis and fisherfolk will lose their livelihood once the 500 MW Bombay Suburban Electric Supply Thermal power station comes up at Dahanu;

(b) if so, the details thereof; and

(c) the time by which the plant is likely to be set up and the total cost of the plant?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI) : (a) to (c). The government of Maharashtra have indicated that the proposed installation of a thermal power station (500 MW) by M/s. Bombay Suburban Electric Supply Ltd. at Dahanu is likely to have no adivasis effect on the local adivasis and fisherfolk who could be benefitted by the employment opportunities likely to be created.

The proposed plant is envisaged to be set up within five years from the date of start of work. The project proposal would require techno-economic appraisal by the Central Electricity Authority before approval of Gov-

ernment could be considered. The total estimated cost of the proposed project is Rs. 700 crores.

Gap In Power Supply Position to Engineering Industry

572. SHRI G.S. BASAVARAJU :
SHRI SHANTILAL PATEL :

Will the Minister of ENERGY be pleased to state:

(a) whether the massive gap in the power supply position has caused serious concern to the engineering industry ;

(b) whether any study has been made to find the deficit of power during the year 1987-88; and

(c) if so, the steps being taken to help the industry in meeting the shortfall of power supply?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI) :

(a) Industrial output depends on a number of factors and power shortage is only one of these factors. The supply of power to various categories of consumers is decided by the State authorities, keeping in view the overall demand for power and its availability.

(b) The power supply position in the country during 1987-88 was as under:

Requirement	210993 MU
Availability	187976 MU
Shortage	23017 MU
% Shortage	10.9%

(c) The measures being taken to improve the availability of power include expediting commissioning of new generation capacity, implementation of short gestation projects, improving the performance of existing power stations, reducing transmission

and distribution losses, implementation of demand management and energy conservation measures and arranging transfer of energy from surplus to deficit areas.

Profit/Loss of Public Sector Enterprises

573. SHRI G.S. BASAVARAJU :
SHRI RAM PYARE PANIKA :
SHRI SRIKANTHA DATTA
N A R A S I M H A R A J A
WADIYAR :
SHRI S.B.SIDNAL :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the overall profits of the public sector enterprises fell by Rs. 83.06 crores in 1987-88;

(b) the names of the public sector enterprises which have earned profits and the percentage thereof;

(c) the names of enterprises which have incurred loss during the above period and the reasons thereof ; and

(d) the steps being taken to improve the performance of public sector enterprises?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) According to the provisional unaudited figures received from 191 out of about 225 public Sector Enterprises, there is a drop in profit of Rs 83.06 crores during 1987-88.

(b) and (c). Information on profit/loss made by all the Central Public Sector Enterprises during 1987-88 is being compiled and will be made available to the House in the Public Enterprises Survey in February, 1989.

(d) A number of steps taken to improve the performance of Public Sector Enterprises are given at page 179 of Volume-I of Public Enterprises Survey 1986-87 placed on the Table of the House on 25th February, 1988.

Development of Hydro Electric Power Potential by National Hydro-Electric Power Corporation

574. SHRI G.S. BASAVARAJU : Will the Minister of ENERGY be pleased to state:

(a) whether the National Hydro electric Power Corporation has proposed a new time frame for the accelerated development of hydro electric power potential in the country;

(b) if so, whether this action has been taken to make the hydro electric projects competitive with the thermal power stations;

(c) whether the existing time frame of 15 years will be reduced to about 9.5 years; and

(d) if so, the measures proposed to be taken in this regard.?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI) : (a) to (d). For reducing the gestation period of Hydroelectric projects, National Hydroelectric Power Corporation had inter-alia, suggested acceptance of the concept of two-stage clearance of hydroelectric projects for investment decision, namely, the preconstruction works and the main project works Government have accepted the suggestion, in principle, in respect of Central Sector and joint-venture (between Central Government and one or more State) Hydroelectric Projects. Sanction for pre-construction works of Uri Hydroelectric Project has already been accorded under this policy.

Loss to Delhi Electric Supply Undertaking

575. SHRI NARAYAN CHOUBEY : Will the Minister of ENERGY be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "DESU" laxity results in Rs. 1 crore loss" appearing in the 'Time of India' dated 13 October, 1988;